PROF. V. K. F. V. RAO : Madam, I am prepared to j ass on all the suggestions made in this House to the relevant Ministry in the G vernment.

SHRI KRISHAN KANT: From what the hon. Mnister has said about the position of the Government of India and the position of th Punjab Government it is only a tempo ary solution, but this question may arise again and again unless you have a permanent solution of the problem. Haryana pay: 40 per cent of grants to the Punjab University. Mr. Panjhazari said that it should go to Punjab. How is it possible? When the Punjab Govern-ment has take a lecision of taking away certain college from the jurisdiction of the Punjab University in the same way the Haryana Government may take a similar decision. In this situation may I know what steps the Government is taking to solve this problem? It will arise again. It will not be solved unless the Government of India takes necessary action for making it a Central university. . .

THE DEPUTY CHAIRMAN : The question is too long.

PROF. V. K. R V. RAO: I have not accepted or indicated my agreement to the point made by the hon. Member who spoke from that side. All that I said was all the sugge tions that are made in this House would be passed on to the relevant Ministry. It is not a matter that concerns the Édu ation Ministry. Let us face the fact that Chandigarh does not only house the Punjab University, Chandigarh is at the moment a Union Territory. But I think the whole House is aware that its status on a permanent basis is still to be determined Under those circumstances I would be 3 my hon. fends in this House not to pr ss this question because it will have repercussions which are not desirable.

*215. [The ques ioner (Sardar Ram Singh) was 'absent. For ans ver, vide col. 1548-1549 infra.]

*216. [The questioner (Shri Suraj Prasad) was absent. For answer, vide col. 1549 infra.]

DECLINE OF TRAFFIC AT KANDLA PORT

*217. SHRI M. K. MOHTA: Will the Minister of PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT b: pleased to state :

(a) whether it is a fact that traffic at Kandla Port has considerably declined;

(b) if so, the extent to which the traffic has declined;

(c) the reasons therefor; and

(d) the steps contemplated by Government in the matter?

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMEN-TARY AFFAIRS AND IN THE MI-NISTRY OF SHIPPING AND TRANS-PORT (SARDAR IQBAL SINGH) : (a) There has been a decline in the traffic passing through Kandla Port.

(b) As compared to the peak traffic of $26 \cdot 61$ lakh tonnes during 1966-67, the corresponding figures for 1967-68 and 1968-69 were $24 \cdot 65$ lakh tonnes and $20 \cdot 36$ lakh tonnes, respectively.

(c) The fall in traffic is mainly due to decline in the imports of foodgrains and mineral oil.

(d) A high level Commit et has been set up under the Chairmanship of Secretary, Ministry of Shipping and Transport to consider the various problems relating to Kandla Port in detail and to suggest remedies.

SHRI M. K. MOHTA: May I ask the hon. Minister whether the attention of the Government has been drawn to the fact that one of the reasons which have caused the fall in traffic in Kandla Port is that industries have not come up in the free trade zone as were expected to? In this connection may I know whether the attention of the Government has been drawn to a study made by the Federation of the Indian Chambers of Commerce and Industry which has among other things recommended an eight-point incentive scheme so that more industries could come up in the free trade zone and the Kandla Port may start functioning as it should?

SARDAR IQBAL SINGH: The Federation of Indian Chambers of Commerce and Industry is also a member of the Committee which we have appointed. They can give all the suggestions there. We are also probing into the problem of why traffic has declined, how we can arrest this trend, how we can make better use of the Kandla port, and so on.

SHRI K. S. CHAVDA : When was the Committee set up and when will its report be submitted ? SARDAR IQBAL SINGH : The Committee was set up on 20th May last. Its report will come next month.

DR. B. N. ANTANI: I am grateful to the Ministry of Shipping for some active interest that it has now started showing about the development of Kandla. I know that the Committee has been formed, but is it not a case of giving treatment to a patient without having a correct diagnosis? I want to ask a question. Is it not because of want of co-ordination between Ministries and Ministries that Kandla has been suffering? Have you taken any measures to see that the coastal shipping service vessels touch at Kandla? Is it not a fact that the free trade zone products are being shipped from Bombay in spite of the fact that they are manufactured in Kandla? If so, why? Is it not because of lack of co-ordination between the Ministries?

SHRI K. RAGHURAMAIAH: About the prescription of medicine without diagnosis, I do not know; I am not sure if my hon. friend himself is not partly responsible for that, because he was one of those present at the meeting, and the Committee is going into the entire aspect of it.

DR. B. N. ANTANI: About free trade zone you have not given me the answer, the products of free trade zone being shipped from Bombay.

SHRI K. RAGHURAMAIAH: Amy hon. friend knows, it is concerned with international trade. But anyhow we are co-ordinating. The representative of the Ministry of Foreign Trade is also on the Committee, and the Committee will go into all aspects of it.

SHRI M. K. MOHTA: May I know whether the Government has permitted the Kandla Port Trust to purchase a high capacity dredger to tackle the growing siltation problem in Kandla?

SARDAR IQBAL SINGH: One dredger is with them. If there is any deficiency we give help. The Ministry of Shipping dredger was deployed a few months ago. Regarding the purchase of a new dredger, that will be considered later. So far we do not think there is immediate need of that dredger.

HINDI MEDIUM IN UNIVERSITY

*218. SHRI R. P. KHAITAN: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) the names of the Universities in the country which have either Hindi or other Modern Indian Language as media of education at the university stage; and

(b) the various steps taken by the Government to assist these universities in the production of literature in modern Indian Languages so that they may change their media of education without any hindrance to the studies of the students?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V. K. R. V. RAO): (a) and (b) A statement is laid on the Table of the House. [See Appendix LXIX, Annexure No. 31.]

श्री आर॰ पी॰ खैतान : यह जो स्टेटमेंट दिया है इसमें आपने बतलाया है कि 86 यूनीवर्सिटीज है, इनमें से 52 यूनीवर्सिटीज में अभी तक इंडियन लेंग्वेज के जरिए से पढ़ाई होती है और बाकी में नहीं हो रही है। तो कौन-कौन से प्रान्तों में यूनीवर्सिटियां हैं जहां . . .

THE DEPUTY CHAIRMAN : The Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

INDIAN SHIPS

*215. SARDAR RAM SINGH: Will the Minister of PARLIAMENTARY AF-FAIRS AND SHIPPING AND TRANS-PORT be pleased to state:

(a) whether it is a fact that some of Indian ships are too big for foreign ports;

(b) whether this factor has in any way affected adversely India's transport potentiality; and

(c) if so, the losses suffered on this account?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS, SHIPPING AND TRA-NSPORT (SHIR K. RAGHURAMAIH): (a) and (b) Just as there are large and small Indian ships, there are also large and small foreign ports. The larger Indian